

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.146
Appeal/7(AHM)2021

Proceedings under Section 58 r.w 59 of Co.Act,2013

IN THE MATTER OF:

Bharat Vijaybhai Bhatt

.....Applicant

V/s

Flowchem Emgineering Pvt Ltd

.....Respondent

Order delivered on: 05/07/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, as the Hon'ble Member (J) is holding another Bench at 2:30 pm, the matter stands adjourned.

List the matter on 28.08.2023.

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**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

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**SHAMMI KHAN
MEMBER (JUDICIAL)**

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